

(b) Funds under the schemes Golden Quadrilateral, East-West and North-South Corridors, NHs under National Highway Authority of India and Border Roads Organization are not allocated State-wise or Road-wise. However, funds for the NHs entrusted to State Public Works Departments are allocated State-wise, State-wise details of amount allocated to the States of Assam, Chhattisgarh, Jharkhand, Orissa and West Bengal for development and maintenance of National Highways during the years 2004-05, 2005-06, 2006-07, 2007-08 and 2008-09 are given below:

(Amount Rs. in crore)

Sl. No.	Name of the State	Amount allocated for 2004-05	Amount allocated for 2005-06	Amount allocated for 2006-07	Amount allocated for 2007-08	Amount allocated for 2008-09
For Development of National Highways						
1	Assam	78.00	58.00	77.25	86.00	86.30
2	Chhattisgarh	35.00	49.70	37.00	39.00	63.66
3	Jharkhand	35.00	40.00	34.86	57.25	96.41
4	Orissa	72.75	66.00	72.00	137.50	207.68
5	West Bengal	71.90	56.00	47.00	58.00	95.30
For Maintenance of National Highways						
1	Assam	22.42	30.84	25.98	41.62	40.20
2	Chhattisgarh	26.99	20.55	24.15	27.19	27.26
3	Jharkhand	12.50	21.37	22.27	27.82	20.38
4	Orissa	313.83	40.92	43.70	50.51	52.56
5	West Bengal	26.22	29.87	18.50	24.08	31.49

Acquisition of land for awarding contracts for NHs

556. SHRI RAJEEV SHUKLA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether National Highways Authority of India (NHAI) has decided to award contract work only after 100 per cent acquisition of land; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (b) National Highways Authority of India (NHAI) has decided to award contracts only after Notification under Section 3D (1) of the National Highways Act 1956 has been issued for all land in respect of which such Notification is required to be issued (*i.e.* land to be acquired from private landowners).

Construction of Highways and Expressways in Punjab

557. SHRI DHARAM PAL SABHARWAL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is considering several proposals for the construction of Highways and Expressways in Punjab;

(b) if so, the details in this regard, project-wise; and

(c) the details of sub-ways, underpass and over-bridge being constructed of Highways and Expressways and by when these will be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. Following new projects are planned to be taken up in Punjab under different phases of National Highway Development Project:

(i) Four laning of Pathankot-Amritsar section of NH- 15, Jalandhar-Dhilwan section of NH-1 and Ludhiana - Talwandi section of NH- 95

(ii) Four/six laning of Ludhiana-Chandigarh section of NH- 95

No expressway is proposed by the Central Govt. in the State of Punjab.

(c) Details of Subways, Underpasses, Grade separators/flyovers and Road Over Bridges (ROBs) planned/being constructed on National Highways in Punjab are as under:

NH	Subways	Underpass Nos.	Grade separators/ flyovers Nos	Rubs Nos	Likely completion
1	-	40	46	12	Nov., 2011
1A	-	7	2	3	Dec. 2010
21	-	3	2	1	June, 2010
22	-	1	-	1	Aug, 2010

Road accidents on National Highways

558. SHRI N. BALAGANGA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government is aware that there is growing number of road accidents on the National Highway;

(b) the steps taken by Government to prevent such accidents in future; and

(c) whether Government will take steps to provide modernized medical facilities for those affected in the accident?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA): (a) The number of road accidents that occurred on the National Highways has decreased during the year 2007 (the latest available data). The number of road accidents on National Highways, year-wise, from the year 2003 to 2007 is at Statement. (See below)